

## Department of Government and Bank Accounts

### Policy Files

<b>Government Banking Division</b>	Partial Decentralization of State Govt Accounts, Working group on Computerization of State treasuries, court cases, compulsory deposit scheme	Permanent
	Scheme of payment of Civil/Defence/Railways/Telcom Pension by Agency Banks, Integration related matters pertaining to agency banks & other related policy files / E-Payment, Ministry of finance and Agency agreement, Agency commission, Discontinuation of Paper to follow mechanism, Integration of Government banking systems of Central and State Government with RBI, Use of RBI core banking solution by Government treasury systems for banking, Treasury Single Account system for autonomous bodies of Central Government	
<b>Division of Bank Accounts</b>	Internal accounting policies of RBI	Permanent

### Administrative files:

<b>Government Banking Division</b>	Weekly statement-Civil/Non-civil Ministry	5 years
<b>Administration Division</b>	Parliamentary questions,	5 years
	Right to Information Act,2005 queries	3 years

### Operational Files

<b>Government Banking Division</b>	Maintenance of Court Cases where RBI is a party and attachment orders served on RBI Parliamentary questions, Payment of pension by Agency Banks, Authorisation of Agency Banks, ITROs, Standing Committee Meetings, Parthasarathy Committee recommendations on customer service, Inspection of PSBs conducting Govt.business.	Permanent
<b>Administration Division</b>	Purchase of computers, AMCs	5 years
	Purchase of furniture, Payment of bills	5 years
<b>Division of Bank Accounts</b>	Annual Closing of Accounts	Permanent
	Weekly Statement of Affairs	Permanent
	Housekeeping Statement	3 years
	Statutory Audit Reports and compliance thereof	15 years